

(d) The proposal for setting up the fertilizer project is being processed by Government for an investment decision and a decision is expected to be taken soon.

..Cost Auditing for key Industries

2817. SHRI R. L. BHATIA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to make annual cost auditing obligatory in case of some key industries only;

(b) if so, what are these industries;

(c) whether Government propose to bring under cost audit control high-profit oriented industries like Woollen and man made fibres; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). There is no such proposal on hand.

(c) and (d). Man-made fibres viz., Rayon Polyester and Nylon have already been brought under cost audit control. However, Woollen industry has still to be covered by cost audit control as currently there are other higher priority industries under such examination.

Dudh Sagar Hydel Power Generation Scheme

2818. SHRI S. B. SIDNAL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Dudh Sagar Hydel Power Generation Scheme which was dropped some time back is now being revived;

(b) if so, the estimated cost of the scheme, and

(c) when it is likely to be implemented?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (c). The Central Water Commission investigated the possibilities of power generation from the Dudh Sagar Project, and on the basis of this investigation a Project Report was prepared by them in 1971. The then Ministry of Irrigation and Power suggested the installation of pump turbines. This was not found to be economically justifiable. In October, 1979, the Central Water Commission prepared a revised estimate which has been examined by the Central Electricity Authority. Since the revised estimate is based on the data collected for 1971 Project Report, it was felt that there is need to update the data. Being a multi-purpose project, the question of apportioning costs to the various facilities envisaged in the Project would also need to be examined. It would also have to be cleared by the Technical Advisory Committee of the Planning Commission before it is processed by the Central Electricity Authority. The Central Water Commission, which is responsible for preparation of the Report, has been requested to expedite it.

Royalty on Coal

2820. SHRI PIUS TIRKEY: Will the Minister of ENERGY be pleased to state:

(a) details of the total tonnage of Coal raised in West Bengal, value of the Coal raised and Royalty on coal realised year-wise from 1975 to December, 1980 and the royalty yet to be received; and

(b) details of State-wise total tonnage of Coal raised during the same period, value of the coal raised, and royalty realised by the States?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHAUDHURY): (a) and (b). The details of the total tonnage of Coal raised in West